						-	Annexure-1								
Name of the corporate debtor					Date of c	commencement			List	of stakehol	ders as	on			
UNJ IMPORT PRIVATE LIMITED					13.04.2021					3:		1.08.2022			
	Ţ.					List of secur	ed financ	ial creditors	•						
													(Amount in Rs)		
	Details of claim received			Details of claim adm			nitted	ed		Am					
							Whether		T		ou	Amount		Amoun	
							security			% share	nt	of any	Amou	t of	
			, 11		-	Amount	interest			in total	con	mutual	nt of	claim	
						covered by	relinquish	Details of	Amount	amount	tin	dues, that		under	
	Name of	Date of	Amount	Amount of	Nature	security		Security	covered by	of claims	gen	may be	reject	verifica	
SI No		receipt	claimed	claim admitted				Interest	guarantee	admitted	t	set off	ed	tion	Remarks, if any
		'													
			9						-				11		
															, a 40
								Stocks and							1
							1	Book Debts						11	Claim is
		= =						of the							provisionally
		Claim is			Secured			corporate					i iar		admitted under
		received on			Financia	,	10	debtor as							53(1)(e)(ii) in full
	Indian	11.05.2021			rillalicia		2	primary							in absence of
	Overseas	and further			Creditor			security and							reliable tally data
		clarifications	ng the second		exercisi			Guarantors							and books of
		received on						property as							accounts of the
1	Branch	19.06.2021	1,39,83,102	1,39,83,102	ng 52(1)(b)	1,39,83,102	NO	collateral	1,39,83,102	79.82%		NIL	NIL	NIL	corporate debtor.
Т	Diancii	13.00.2021	1,39,03,102	1,33,63,102	125(T)(D)	1,33,63,102	INO	Collateral	1,39,03,102	73.02/0		IVIL	IVIL	IVIL	corporate debtor.



Volkswage		de julius a				100								
n Finance														
Private													= = = = = = = = = = = = = = = = = = = =	
Limited														Claim is
3rd Floor														provisionally
Wing-A	Claim is			Secured	9 2									admitted unde
Silver	received on			Financia										53(1)(e)(ii) in fu
Utopia	30.06.2021			I			AUDI A-6		9					in absence of
Cardinal	and further	7 m		Creditor	in a contract of		Bearing							reliable tally dat
Gracious	clarifications	n n n		exercisi			Regn No			10.00				and books of
Road	received on			ng			UK07BK355							accounts of the
Mumbai	13.07.2021	35,34,157	35,34,157		35,34,157	NO	4	3534157	20.18%		NIL	NIL	NIL	corporate debto



		T													
									17 · · · · · · · · · · · · · · · · · · ·						The financial
								× % × × × ×							creditor filed a
												2			delayed claim
		Delayed							7			A			which stands
		claim is	, 1						,			· ·			admitted vide
		admitted			Secured										order dated
		vide order			Financia						8.97	П		0	16.08.2022 of
		dated			1										Hon'ble NCLT
	ICICI BANK	16.08.2022			Creditor										Bench VI in IA
	LIMITED	of Hon'ble	7		and		2	n 1 2 1 2 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1						li li	2997 of 2022 and
	SD Tower	NCLT Bench			security		YES,								IA 2213 of 2022
	Plot no 7	VI in IA 2997			interest		Deemed						2 2		and is admitted
	communit	of 2022 and			deemed		Relinquis	9						- 5	under 53(1(b)(ii)
	y center	2213 of			relinqui		hment				7	×			and settled full
	Shell	2022 Loan			shed		under		× *					Asset a	and final for Rs
	Towers 65	account			under		Proviso to		n - n - n - n - n - n - n - n - n - n -						5,00,000/- and
	7 New	LADEL00035			proviso		Reg 21A								paid on
	Rohtak	229528 for			to Reg		of	Honda City							29.08.2023 (Rs
	Road Block	Rs 802344 &			21A of		Liquidatio	bearing							323500 paid in
	65 Karol	SPDEL00037			Liq Proc		n Process	Regn No							35229528 and Rs
	Bagh Delhi	148167 for			Reg		Regulatio	DL9CAM252							176500 paid in
3	-110005	Rs 458084	9,80,400	9,80,400.00	2016	9,80,400	ns, 2016	8	9,80,400	0.00%		NIL	NIL	NIL	37148167
		TOTAL	1,75,17,259	1,75,17,259		1,75,17,259			1,75,17,259	1					

